

Regarding distribution of wage arrears under MGNREGA in Kasargod Parliamentary Constituency-laid

SHRI RAJMOHAN UNNITHAN (KASARAGOD): I would like to bring an urgent matter for immediate action. An amount of around Rs 23 crore to be distributed in the Kasargod Constituency area under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) includes the wages of skilled - unskilled labour and the cost of materials. This is for the current financial year 2024-25 and previous year 2022-23. This amount of wages is arrears despite the rule that wages must be paid within 15 days of employment. Workers are entitled to compensation for delay in payment of wages if the wages are not paid within 15 days from the date of completion of muster roll. Workers are also entitled to compensation at the rate of 0.05 per cent of the wages payable for each day of delay beyond the 16th day after completion of the muster roll. For Example, Development Block wise Details of the dues for the financial year 2024-25 are -In Kanhangad Rs 75 Laks, Karaduka-Rs 1.5 crore, Kasaragod- Rs 35 Lakhs, Manjeswaram - Rs 69 Lakhs, Nileswaram Rs 75 Lakhs, Parappa- Rs 1.55 Crores, Payyannur -Rs 55 Lakhs, Kalyasseri -Rs 1.5 Crores. Highest is 1.54 crores more due in Parappa block and 34 lakhs is the lowest in Kasaragod block.